## Declaration or Assets and Liabilities

Year. 2020 - 21

		i Surva D	Voroyan Ram	son/daughter/v	vife of Sri.Ra	m Lakhan	Ram Ramas
	noed	46	Johoya <i>m Ram</i> Years, belong	ing to Bihar	Vidhan 5	abha, sec	reatoriate
· -/earl	dervi	ce and presently	working as .ويث	Assistant,	Bihar	Vidha 5	abha
		1	e details of the assets	(immovable, mov	able, bank bal	ance, etc.) or m	yself, my
न्यम्ग	~~~	✓) se and dependants					
, , , , , , , , , , , , , , , , , , ,	Α	Details of mo	vable assets			- tour to bo of	(van)
terates		(Assets in join	t name indicating the	e extent of joint ow			
(83,73)	Si.	Description	Self	Spouse name (s) Juli Semba	Dependant-1 Sriven Kuma	Dependent-2 Yanika yani	Dependant-3
2A-2.2021	No. (i)	Cash	51,000/-	1.11000/-		0_0	
2761	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<b></b>	,	-		
. `\	(iii)	Bonds, Debentures and shares in Companies	_	-	-	-	
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		LIC Per Annum 24,610/- Lic Por Ameu 3033/-	<u> </u>	Per Annun Rs.150000] (Criffed by Relative)	
	(v)	Motor Vehicles (details of make, etc.)	car				
	(vi)	Jewellery (give details of weight and value)	Crold (50 grams) Silver (400 grams)	Crold (120 grams) Silver (900 grams)	Chiffed by Relatives	Crold 50 gooms (Crifted by Relatives)	
	(vii)	Other assets such as values of claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

(28)

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
No.						<u> </u>
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	1 Katha Badi Khagau 1 Katha LaKhibigha Danabus			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Chiffel by force	nt) 		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	<u> </u>			_	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	15'0000/	·	-		
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Si. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks (HL)	Patra. KS. [U, 00000] -	11,000/- Approx.
	(ii) Loans from financial institutions	S.B.I Bikar Victan mas Carkoan Rs. 5,00000/-	dal NIL
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	·	

	(d) dues to departments dealing with telephones	_	_
!	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	_	_
ļ	(f) Other dues, if any		_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	_	_
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	_	_
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax	_	<b>-</b>

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1311
Gender	:-	M (M/F)
Date of Birth	;-	0 1 0 2 1 9 7 5 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	Bihar. Victhon Sobha Secretariate  (Full Name e.g. B.A.S Bihar Administrative Service,  B.S.S.:- Bihar Secretariat Service etc.)
Home District	;- -4 41	Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: SUXJA NAXOHON PAM...
Name of Employee: SURYA WARAYAN RAM

Designation: ASSISTANT

Department: BIHAR VIDHAN SABHA

Note:

Place: Patna

Date: 24.02.2021

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.